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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI




ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/27/2016
NAME OF THE PETITIONER(S) : S. Padma and Another
NAME OF THE RESPONDENT(S) : Marutham Farms Pvt Ltd and 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	HARISITANICKAR MANI CHANDRA PRASITH	FOR PETITIONERS	
2.	PRASANNA VENKATESH	FOR Resp 1,2+3	
3.	T. TAMILVANAN	FOR R-4	

ORDER

Counsels representing both the parties are present. Counsel for petitioner prayed further time for filing rejoinder. Time extended as a last chance with a direction that if he will fail to file the rejoinder by the next date of hearing, the right to file the same shall stand forfeited. Put up on **25.01.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)